

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :03-05-2024

Date : 03.05.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	41061/2024	03.05.2024	ABLAPL - 3996/2024	BIBHU PRASAD MISHRA	C.O.		Order Dtd. 2024-04-30		(Seat No -)
2	41065/2024	03.05.2024	ABLAPL - 2384/2024	B R MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 4)
3	41076/2024	03.05.2024	ABLAPL - 3947/2024	R.C.MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No - 4)
4	41079/2024	03.05.2024	ABLAPL - 4049/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 2)
5	41080/2024	03.05.2024	ABLAPL - 4038/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 12)
6	41081/2024	03.05.2024	ABLAPL - 4018/2024	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No -)

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7	41082 /2024	03.05.2 024	ABLAPL - 4001/2 024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(S ea t No - 5)
8	41083 /2024	03.05.2 024	ABLAPL - 2472/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(S ea t No - 5)
9	41084 /2024	03.05.2 024	ABLAPL - 3975/2 024	MITHUN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 5)
1 0	41085 /2024	03.05.2 024	ABLAPL - 3964/2 024	GAGAN BIHARI SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 1)
1 1	41087 /2024	03.05.2 024	ABLAPL - 3963/2 024	SUMIT SEKHAR PATTANAİK	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 1)
1 2	41088 /2024	03.05.2 024	ABLAPL - 3945/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 11 )
1 3	41090 /2024	03.05.2 024	ABLAPL - 3943/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 6)
1 4	41091 /2024	03.05.2 024	ABLAPL - 3934/2 024	S N GAYA	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 6)
1 5	41092 /2024	03.05.2 024	ABLAPL - 2380/2	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 2	(S ea t

			024						No-11)
16	41093/2024	03.05.2024	ABLAPL - 5506/2023	A.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-06-28	BAIL-2	(Seat No-11)
17	41094/2024	03.05.2024	ABLAPL - 3944/2024	KARMA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No-11)
18	41095/2024	03.05.2024	ABLAPL - 3999/2024	G. JAYSHING	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No-11)
19	41096/2024	03.05.2024	ABLAPL - 3951/2024	P.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No-11)
20	41097/2024	03.05.2024	CONTC-3067/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-11)
21	41098/2024	03.05.2024	ABLAPL - 1834/2024	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No-11)
22	41099/2024	03.05.2024	WP (C) - 8029/2020	M R ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-2	(Seat No-9)
2	41100	03.05.2024	ABLAPL	PRANAB KUMAR DAS	C.O.	COURT	Order Dtd.		(S

3	/2024	024	- 2283/2 024			NO. 2	2024-04-30		ea t No - 9)
2 4	41101 /2024	03.05.2 024	WP (C) - 6136/2 023	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 28 )
2 5	41102 /2024	03.05.2 024	ABLAPL - 2291/2 024	S.K. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(S ea t No - 28 )
2 6	41103 /2024	03.05.2 024	ABLAPL - 2370/2 024	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 3)
2 7	41104 /2024	03.05.2 024	CONTC- 3230/2 024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 3)
2 8	41105 /2024	03.05.2 024	ABLAPL - 2447/2 024	MANAS RANJAN BADAJENA	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(S ea t No - 3)
2 9	41106 /2024	03.05.2 024	ABLAPL - 2787/2 024	S.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 1)
3 0	41107 /2024	03.05.2 024	ABLAPL - 2820/2 024	G. JAYSHING	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(S ea t No - 1)
3 1	41108 /2024	03.05.2 024	ABLAPL - 3935/2 024	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(S ea t No

									- 1)
3 2	41109 /2024	03.05.2 024	ABLAPL - 3938/2 024	G. JAYSHING	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 12 )
3 3	41110 /2024	03.05.2 024	CONTC- 3197/2 024	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 12 )
3 4	41111 /2024	03.05.2 024	ABLAPL - 3939/2 024	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(S ea t No - 12 )
3 5	41112 /2024	03.05.2 024	CONTC- 3234/2 024	ARUN KU.JATI	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 12 )
3 6	41113 /2024	03.05.2 024	ABLAPL - 3940/2 024	AJIT KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 4)
3 7	41114 /2024	03.05.2 024	CONTC- 3308/2 024	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 4)
3 8	41115 /2024	03.05.2 024	ABLAPL - 3948/2 024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(S ea t No - 4)
3 9	41116 /2024	03.05.2 024	CONTC- 3077/2 024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S ea t No - )

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4 0	41117 /2024	03.05.2 024	ABLAPL - 1628/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(S ea t No - 4)
4 1	41118 /2024	03.05.2 024	ABLAPL - 3953/2 024	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 4)
4 2	41120 /2024	03.05.2 024	ABLAPL - 3956/2 024	P.CH. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 4)
4 3	41121 /2024	03.05.2 024	CONTC- 3065/2 024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(S ea t No - 4)
4 4	41122 /2024	03.05.2 024	CONTC- 3066/2 024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	CONTE MPT	(S ea t No - 3)
4 5	41123 /2024	03.05.2 024	CONTC- 3076/2 024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(S ea t No - 3)
4 6	41124 /2024	03.05.2 024	CONTC- 3061/2 024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	CONTE MPT	(S ea t No - 4)
4 7	41125 /2024	03.05.2 024	ABLAPL - 3958/2 024	PRANAB KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 4)
4 8	41126 /2024	03.05.2 024	CONTC- 3970/2 023	R CH ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	CONTE MPT	(S ea t No

									- 2)
4 9	41127 /2024	03.05.2 024	ABLAPL - 3972/2 024	R. K. DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 2)
5 0	41128 /2024	03.05.2 024	ABLAPL - 3961/2 024	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 2)
5 1	41129 /2024	03.05.2 024	CONTC- 3355/2 024	MANORANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(S ea t No - 2)
5 2	41130 /2024	03.05.2 024	ABLAPL - 3973/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 5)
5 3	41131 /2024	03.05.2 024	CONTC- 3252/2 024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(S ea t No - 5)
5 4	41132 /2024	03.05.2 024	ABLAPL - 3976/2 024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 5)
5 5	41133 /2024	03.05.2 024	ABLAPL - 3962/2 024	I. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 5)
5 6	41134 /2024	03.05.2 024	CONTC- 3253/2 024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(S ea t No - 5)
5 7	41135 /2024	03.05.2 024	ABLAPL - 3967/2	J. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t

			024						No - 5)
58	41136 /2024	03.05.2024	ABLAPL - 3977/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 1)
59	41137 /2024	03.05.2024	CONTC-3062/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	CONTE MPT	(Seat No - 3)
60	41138 /2024	03.05.2024	ABLAPL - 1834/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No - 3)
61	41139 /2024	03.05.2024	ABLAPL - 3971/2024	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No - 3)
62	41140 /2024	03.05.2024	CONTC-3063/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No - 3)
63	41141 /2024	03.05.2024	ABLAPL - 3937/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No - 3)
64	41142 /2024	03.05.2024	ABLAPL - 3976/2024	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No - 3)
65	41143 /2024	03.05.2024	CONTC-3064/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No - 3)
66	41144 /2024	03.05.2024	ABLAPL -	SUBHRA NARAYAN GAYA	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No - 3)



			3994/2 024						t No - 3)
6 7	41145 /2024	03.05.2 024	ABLAPL - 3997/2 024	S.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 1)
6 8	41146 /2024	03.05.2 024	CONTC- 3254/2 024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	CONTE MPT	(S ea t No - 6)
6 9	41147 /2024	03.05.2 024	WP (C) - 10794/ 2024	RAMAKANTA SARANGI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 26 )
7 0	41148 /2024	03.05.2 024	CONTC- 3255/2 024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 26 )
7 1	41149 /2024	03.05.2 024	WP (C) - 10799/ 2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
7 2	41150 /2024	03.05.2 024	CONTC- 3256/2 024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 26 )
7 3	41151 /2024	03.05.2 024	WP (C) - 10785/ 2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
7 4	41152 /2024	03.05.2 024	CONTC- 3257/2	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea

			024						t No - 26 )
7 5	41153 /2024	03.05.2 024	CONTC- 3264/2 024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 26 )
7 6	41154 /2024	03.05.2 024	WP (C) - 10774/ 2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
7 7	41155 /2024	03.05.2 024	CONTC- 3265/2 024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 26 )
7 8	41156 /2024	03.05.2 024	WP (C) - 10772/ 2024	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 26 )
7 9	41157 /2024	03.05.2 024	CONTC- 3266/2 024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 26 )
8 0	41158 /2024	03.05.2 024	CONTC- 3267/2 024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 26 )
8 1	41159 /2024	03.05.2 024	CONTC- 2764/2 024	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02		(S ea t No - 26 )

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8 2	41160 /2024	03.05.2 024	CONTC- 3156/2 024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S ea t No - 26 )
8 3	41161 /2024	03.05.2 024	WP (C) - 10744/ 2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
8 4	41162 /2024	03.05.2 024	WP (C) - 9405/2 024	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No - 25 )
8 5	41163 /2024	03.05.2 024	WP (C) - 10745/ 2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
8 6	41164 /2024	03.05.2 024	WP (C) - 10747/ 2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
8 7	41165 /2024	03.05.2 024	WP (C) - 10292/ 2024	RAMESH KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 5)
8 8	41166 /2024	03.05.2 024	WP (C) - 41391/ 2023	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-15	WRIT BRANC H-1	(S ea t No - 2)
8 9	41167 /2024	03.05.2 024	WP (C) - 10678/ 2024	JINU RANI	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No -

									21)
90	41168/2024	03.05.2024	WP (C) - 10749/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 26)
91	41169/2024	03.05.2024	WP (C) - 10240/2024	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-7	(Seat No - 5)
92	41170/2024	03.05.2024	WP (C) - 1574/2024	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 26)
93	41171/2024	03.05.2024	WP (C) - 10753/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 26)
94	41172/2024	03.05.2024	WP (C) - 10754/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 26)
95	41173/2024	03.05.2024	WP (C) - 6371/2024	GAYATRI DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 33)
96	41174/2024	03.05.2024	WP (C) - 2763/2024	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANCH-3	(Seat No - 33)
97	41176/2024	03.05.2024	WP (C) - 2756/2024	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat

									No - 33 )
9 8	41177 /2024	03.05.2 024	WP (C) - 10998/ 2024	A.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-8	(S ea t No - 40 )
9 9	41178 /2024	03.05.2 024	WP (C) - 10955/ 2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-8	(S ea t No - 40 )
1 0 0	41179 /2024	03.05.2 024	ABLAPL - 4059/2 024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S ea t No - 40 )
1 0 1	41180 /2024	03.05.2 024	WP (C) - 10952/ 2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-8	(S ea t No - 40 )
1 0 2	41181 /2024	03.05.2 024	WP (C) - 10954/ 2024	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-8	(S ea t No - 40 )
1 0 3	41182 /2024	03.05.2 024	ABLAPL - 4056/2 024	DK NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S ea t No - 40 )
1 0 4	41183 /2024	03.05.2 024	WP (C) - 10488/ 2024	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANC H-1	(S ea t No - 2)
1	41184	03.05.2	ABLAPL	MOHENDRA KUMAR	C.O.	COURT	Order Dtd.	BAIL-	(S

05	/2024	024	- 4047/2 024	MOHAPATRO		NO. 1	2024-05-01	2	eat No - 10 )
106	41185 /2024	03.05.2 024	WP (C) - 10538/ 2024	ASISH KUMAR RAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANC H-3	(S eat No - 12 )
107	41186 /2024	03.05.2 024	ABLAPL - 4043/2 024	SK BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL- 2	(S eat No - 9)
108	41187 /2024	03.05.2 024	WP (C) - 5978/2 024	M. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-6	(S eat No - 54 )
109	41188 /2024	03.05.2 024	ABLAPL - 4042/2 024	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S eat No - 54 )
110	41189 /2024	03.05.2 024	WP (C) - 10755/ 2024	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S eat No - 26 )
111	41190 /2024	03.05.2 024	ABLAPL - 4041/2 024	BP TUNGA	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S eat No - 26 )
112	41191 /2024	03.05.2 024	ABLAPL - 4035/2 024	AK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	BAIL- 2	(S eat No - 9)

1 1 3	41192 /2024	03.05.2 024	WP (C) - 42997/ 2023	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 45 )
1 1 4	41193 /2024	03.05.2 024	ABLAPL - 4035/2 024	MR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 9)
1 1 5	41194 /2024	03.05.2 024	WP (C) - 4410/2 022	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 44 )
1 1 6	41195 /2024	03.05.2 024	ABLAPL - 4034/2 024	RK RATH	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S ea t No - 44 )
1 1 7	41196 /2024	03.05.2 024	WP (C) - 24775/ 2020	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 2)
1 1 8	41197 /2024	03.05.2 024	ABLAPL - 4033/2 024	AT NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S ea t No - 2)
1 1 9	41198 /2024	03.05.2 024	ABLAPL - 4032/2 024	BR SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(S ea t No - 2)
1 2 0	41199 /2024	03.05.2 024	ABLAPL - 4029/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	BAIL- 1	(S ea t No - 3)
1 2 2	41200 /2024	03.05.2 024	WP (C) - 6624/2	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC	(S ea

1			024					H-8	t No - 40 )
1 2 2	41201 /2024	03.05.2 024	WP (C) - 10246/ 2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 5)
1 2 3	41202 /2024	03.05.2 024	WP (C) - 10214/ 2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 5)
1 2 4	41204 /2024	03.05.2 024	WP (C) - 10249/ 2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 5)
1 2 5	41205 /2024	03.05.2 024	WP (C) - 9369/2 024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	WRIT BRANC H-5	(S ea t No - 22 )
1 2 6	41208 /2024	03.05.2 024	CRLA- 105/20 21	SURYAKANTA SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-30	CRIMI NAL APPEA L	(S ea t No - 5)
1 2 7	41209 /2024	03.05.2 024	ABLAPL - 4028/2 024	N ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-05-01		(S ea t No - 5)
1 2 8	41210 /2024	03.05.2 024	ABLAPL - 4026/2 024	S SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 12 )
1 2 9	41211 /2024	03.05.2 024	ABLAPL - 4024/2 024	P BASTIA	C.O.	COURT NO. 5	Order Dtd. 2024-05-01		(S ea t No



									- 12 )
1 3 0	41212 /2024	03.05.2 024	ABLAPL - 4023/2 024	SC BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-05-01	BAIL- 1	(S ea t No - 2)
1 3 1	41213 /2024	03.05.2 024	ABLAPL - 4022/2 024	A PATTANAIAK	C.O.	COURT NO. 5	Order Dtd. 2024-05-01		(S ea t No - 2)
1 3 2	41214 /2024	03.05.2 024	ABLAPL - 4021/2 024	PK JENA	C.O.	COURT NO. 5	Order Dtd. 2024-05-01		(S ea t No - 2)
1 3 3	41215 /2024	03.05.2 024	BLAPL- 2220/2 024	J MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-05-01		(S ea t No - 2)
1 3 4	41216 /2024	03.05.2 024	ABLAPL - 4020/2 024	BS SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-05-01		(S ea t No - 2)
1 3 5	41217 /2024	03.05.2 024	WP (C) - 37117/ 2020	K.K. NATH	C.O.	COURT NO. 5	Order Dtd. 2024-04-30	WRIT BRANC H-8	(S ea t No - 41 )
1 3 6	41218 /2024	03.05.2 024	ABLAPL - 4019/2 024	SP BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(S ea t No - 41 )
1 3 7	41219 /2024	03.05.2 024	CONTC- 8801/2 023	A.K. ROUL	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	CONTE MPT	(S ea t No - 3)

138	41220/2024	03.05.2024	CRLREV - 192/2024	S.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 4)
139	41221/2024	03.05.2024	WP (C) - 19401/2016	P.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH H-8	(Seat No - 42)
140	41222/2024	03.05.2024	WP (C) - 14700/2016	SURESH C.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH H-8	(Seat No - 42)
141	41223/2024	03.05.2024	CRLREV - 190/2024	A. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	CRIMINAL REVISION	(Seat No - 4)
142	41224/2024	03.05.2024	BLAPL-4014/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-05-02		(Seat No - 4)
143	41225/2024	03.05.2024	CRLREV - 191/2024	A. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	CRIMINAL REVISION	(Seat No - 4)
144	41226/2024	03.05.2024	WP (C) - 14269/2016	S.C.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH H-3	(Seat No - 12)
145	41227/2024	03.05.2024	WP (C) - 14458/2016	RR DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH H-5	(Seat No - 21)
1	41228	03.05.2024	WP (C) -	RR DAS	C.O.	COURT	Order Dtd.	WRIT	(S

4 6	/2024	024	22432/ 2016			NO. 6	2024-04-19	BRANC H-6	ea t No - 36 )
1 4 7	41229 /2024	03.05.2 024	ABLAPL - 2340/2 024	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-30		(S ea t No - 36 )
1 4 8	41230 /2024	03.05.2 024	ABLAPL - 2355/2 024	J. R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 5)
1 4 9	41231 /2024	03.05.2 024	WP (C) - 21288/ 2016	A.SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANC H-8	(S ea t No - 29 )
1 5 0	41232 /2024	03.05.2 024	ABLAPL - 2529/2 024	SURYA KANTA PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 4)
1 5 1	41233 /2024	03.05.2 024	ABLAPL - 3954/2 024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 4)
1 5 2	41234 /2024	03.05.2 024	WP (C) - 9220/2 015	SN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANC H-1	(S ea t No - 30 )
1 5 3	41235 /2024	03.05.2 024	ABLAPL - 3950/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 30 )
1	41236	03.05.2	WP (C) -	PC DAS	C.O.	COURT	Order Dtd.	WRIT	(S

54	/2024	024	9220/2015			NO. 2	2024-04-19	BRANCH-1	(Seat No - 30)
155	41237/2024	03.05.2024	ABLAPL - 3949/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No - 30)
156	41238/2024	03.05.2024	ABLAPL - 4017/2024	KR JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 2)
157	41239/2024	03.05.2024	ABLAPL - 2590/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL-2	(Seat No - 7)
158	41240/2024	03.05.2024	ABLAPL - 4016/2024	R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No - 7)
159	41241/2024	03.05.2024	LAA-124/2013	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	FIRST APPEAL	(Seat No - 8)
160	41242/2024	03.05.2024	ABLAPL - 4015/2024	MK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 12)
161	41243/2024	03.05.2024	ABLAPL - 3326/2024	BK PATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 10)
166	41244/2024	03.05.2024	ABLAPL -	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat

2			3960/2024						t No - 10 )
1 6 3	41245 /2024	03.05.2 024	WP (C) - 10696/ 2024	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21 )
1 6 4	41246 /2024	03.05.2 024	ABLAPL - 3280/2 024	JR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 7 )
1 6 5	41247 /2024	03.05.2 024	ABLAPL - 3959/2 024	NARENDRA KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 7 )
1 6 6	41248 /2024	03.05.2 024	WP (C) - 13662/ 2023	LAMBODOR ACHARI	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 44 )
1 6 7	41249 /2024	03.05.2 024	ABLAPL - 3097/2 024	HK PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(S ea t No - 44 )
1 6 8	41250 /2024	03.05.2 024	WP (C) - 10687/ 2024	P. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANC H-5	(S ea t No - 21 )
1 6 9	41251 /2024	03.05.2 024	WP (C) - 9760/2 022	P.K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 43 )
1	41252	03.05.2	WP (C) -	M.K. PANI	C.O.	COURT	Order Dtd.	WRIT	(S

70	/2024	024	9760/2022			NO. 16	2024-05-01	BRANCH-8	eat No - 43)
171	41253/2024	03.05.2024	WP (C) - 9760/2022	S.K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-05-01	WRIT BRANCH-8	(Seat No - 43)
172	41254/2024	03.05.2024	ABLAPL - 2486/2024	SR PATTANAİK	C.O.	COURT NO. 16	Order Dtd. 2024-05-01		(Seat No - 43)
173	41255/2024	03.05.2024	ABLAPL - 2393/2024	MK MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-01		(Seat No - 43)
174	41256/2024	03.05.2024	ABLAPL - 2303/2024	SK BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 11)
175	41257/2024	03.05.2024	ABLAPL - 4040/2024	BB ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 4)
176	41258/2024	03.05.2024	CRLMC-2957/2023	NIRANJAN ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 2)
177	41259/2024	03.05.2024	CRLREV - 82/2024	B BARAL	C.O.	COURT NO. 8	Order Dtd. 2024-04-30	CRIMINAL REVISION	(Seat No - 3)
1	41260	03.05.2	CRLREV	B BARAL	C.O.	COURT	Order Dtd.	CRIMI	(S

7 8	/2024	024	- 83/202 4			NO. 8	2024-04-30	NAL REVIS ION	ea t No - 3)
1 7 9	41261 /2024	03.05.2 024	WP (C) - 10733/ 2024	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
1 8 0	41262 /2024	03.05.2 024	WP (C) - 9322/2 024	B.K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-5	(S ea t No - 22 )
1 8 1	41264 /2024	03.05.2 024	WP (C) - 10508/ 2024	SAROJ KU. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12 )
1 8 2	41265 /2024	03.05.2 024	WP (C) - 10892/ 2024	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 48 )
1 8 3	41266 /2024	03.05.2 024	WP (C) - 10868/ 2024	DILIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-7	(S ea t No - 48 )
1 8 4	41267 /2024	03.05.2 024	WP (C) - 10731/ 2024	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
1 8 5	41268 /2024	03.05.2 024	WP (C) - 10730/ 2024	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )

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186	41269/2024	03.05.2024	WP (C) - 10934/2024	M S HASEN	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-8	(Seat No - 40)
187	41270/2024	03.05.2024	WP (C) - 10893/2024	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-7	(Seat No - 48)
188	41271/2024	03.05.2024	WP (C) - 10771/2024	ASHOK KU. RANA	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	WRIT BRANC H-6	(Seat No - 26)
189	41272/2024	03.05.2024	CRP- 41/2023	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No - 26)
190	41273/2024	03.05.2024	WP (C) - 10836/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-7	(Seat No - 48)
191	41274/2024	03.05.2024	CRP- 15/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CIVIL REVISION	(Seat No - 1)
192	41275/2024	03.05.2024	WP (C) - 10796/2024	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-6	(Seat No - 26)
193	41276/2024	03.05.2024	WP (C) - 9372/2024	P K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(Seat No



									- 22 )
1 9 4	41277 /2024	03.05.2 024	CMAPL- 90/201 9	S. AGRAWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	M.J.C .	(S ea t No - 4)
1 9 5	41278 /2024	03.05.2 024	WP (C) - 10523/ 2024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12 )
1 9 6	41279 /2024	03.05.2 024	WP (C) - 10514/ 2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12 )
1 9 7	41280 /2024	03.05.2 024	WP (C) - 5395/2 022	BIJAY KU. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 13 )
1 9 8	41281 /2024	03.05.2 024	WP (C) - 10216/ 2024	A K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-7	(S ea t No - 5)
1 9 9	41282 /2024	03.05.2 024	WP (C) - 10991/ 2024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-8	(S ea t No - 40 )
2 0 0	41283 /2024	03.05.2 024	WP (C) - 10958/ 2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-8	(S ea t No - 40 )
2 0 1	41284 /2024	03.05.2 024	WP (C) - 11006/ 2024	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-1	(S ea t

									No - 3)
202	41285/2024	03.05.2024	WP (C) - 10717/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 26)
203	41286/2024	03.05.2024	WP (C) - 10738/2024	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 26)
204	41287/2024	03.05.2024	ABLAPL - 4013/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 12)
205	41288/2024	03.05.2024	BLAPL-3961/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 10)
206	41289/2024	03.05.2024	BLAPL-3956/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 3)
207	41290/2024	03.05.2024	WP (C) - 10872/2024	M. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 119)
208	41291/2024	03.05.2024	ABLAPL - 2808/2024	D MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-30		(Seat No - 119)
209	41292/2024	03.05.2024	BLAPL-3958/2	GYANA RANJAN DHAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat

9			024			OLD			t No - 11 9)
2 1 0	41293 /2024	03.05.2 024	BLAPL- 3955/2 024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(S ea t No - 11 9)
2 1 1	41294 /2024	03.05.2 024	OTAPL- 1/2020	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	CIVIL REVIS ION	(S ea t No - 4)
2 1 2	41295 /2024	03.05.2 024	BLAPL- 3934/2 024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 10 )
2 1 3	41296 /2024	03.05.2 024	BLAPL- 3889/2 024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-30		(S ea t No - 10 )
2 1 4	41297 /2024	03.05.2 024	BLAPL- 1923/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No - 10 )
2 1 5	41298 /2024	03.05.2 024	WP (C) - 10473/ 2024	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
2 1 6	41299 /2024	03.05.2 024	BLAPL- 1568/2 024	PRASANJIT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29		(S ea t No - 11 4)

2 1 7	41300 /2024	03.05.2 024	WP (C) - 10720/ 2024	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 1 8	41301 /2024	03.05.2 024	BLAPL- 2922/2 024	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29	BAIL- 1	(S ea t No - 6)
2 1 9	41302 /2024	03.05.2 024	BLAPL- 1328/2 024	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-29		(S ea t No - 6)
2 2 0	41303 /2024	03.05.2 024	WP (C) - 10786/ 2024	P.N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 2 1	41304 /2024	03.05.2 024	WP (C) - 10766/ 2024	KANTHAMANI SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 2 2	41305 /2024	03.05.2 024	WP (C) - 10797/ 2024	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 2 3	41306 /2024	03.05.2 024	WP (C) - 16237/ 2020	DILLIP KU SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 2 4	41307 /2024	03.05.2 024	WP (C) - 10817/ 2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 11

								-3)	9)
2 2 5	41308 /2024	03.05.2 024	WP (C) - 16237/ 2020	S D JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 2 6	41309 /2024	03.05.2 024	WP (C) - 10822/ 2024	L.D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
2 2 7	41310 /2024	03.05.2 024	WP (C) - 7699/2 021	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
2 2 8	41311 /2024	03.05.2 024	WP (C) - 24790/ 2021	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
2 2 9	41312 /2024	03.05.2 024	WP (C) - 10881/ 2024	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
2 3 0	41313 /2024	03.05.2 024	WP (C) - 4493/2 019	SESHADEV BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
2 3 1	41314 /2024	03.05.2 024	WP (C) - 10881/ 2024	RABINDRA NATH PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
2 3 2	41315 /2024	03.05.2 024	WP (C) - 21100/ 2018	L K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H	(S ea t

								(DIVISION BENCH -1)	No - 104)
2 3 3	41316 /2024	03.05.2 024	BLAPL- 6332/2 023	M.K. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-01	BAIL- 1	(S ea t No - 4)
2 3 4	41317 /2024	03.05.2 024	WP (C) - 26320/ 2019	A K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 3 5	41318 /2024	03.05.2 024	BLAPL- 10403/ 2023	J.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 12 )
2 3 6	41319 /2024	03.05.2 024	BLAPL- 10481/ 2023	J.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 12 )
2 3 7	41320 /2024	03.05.2 024	WP (C) - 26316/ 2019	A K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 3 8	41321 /2024	03.05.2 024	CRLMP- 474/20 24	N.K. SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21 )
2 3 9	41322 /2024	03.05.2 024	WP (C) - 26312/ 2019	A K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2	41323	03.05.2	CRLMP-	P.K. DASH	C.O.	COURT	Order Dtd.	WRIT	(S

40	/2024	024	477/2024			NO. 17	2024-06-26	BRANCH-5	eat No - 21)
241	41324/2024	03.05.2024	CRLMP-613/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-05-01	WRIT BRANCH-7	(Seat No - 44)
242	41325/2024	03.05.2024	WP (C) - 10890/2024	P.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2024-05-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
243	41326/2024	03.05.2024	BLAPL-1881/2024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-05-01		(Seat No - 119)
244	41327/2024	03.05.2024	BLAPL-3938/2024	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2024-05-01		(Seat No - 119)
245	41328/2024	03.05.2024	WP (C) - 11003/2024	B.K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-05-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
246	41329/2024	03.05.2024	BLAPL-3933/2024	SK ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2024-05-01		(Seat No - 121)
247	41330/2024	03.05.2024	WP (C) - 11008/2024	T.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-05-02	WRIT BRANCH (DIVISION	(Seat No -

								BENCH -3)	12 1)
2 4 8	41331 /2024	03.05.2 024	WP (C) - 11030/ 2024	D. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
2 4 9	41332 /2024	03.05.2 024	WA- 597/20 24	RANJIT MOHANTY, D.R.MITRA, S.P.PATI, M.MOHANTY, B.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-05-01	WRIT APPEA L	(S ea t No - 5)
2 5 0	41335 /2024	03.05.2 024	SA- 152/19 96	T.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-05-02	SECON D APPEA L	(S ea t No - 7)
2 5 1	41336 /2024	03.05.2 024	BLAPL- 3931/2 024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-05-01		(S ea t No - 7)
2 5 2	41338 /2024	03.05.2 024	BLAPL- 3928/2 024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-05-01		(S ea t No - 7)
2 5 3	41340 /2024	03.05.2 024	SA- 62/198 7	P.K. BARIK	C.O.	COURT NO. 21	Order Dtd. 2023-12-01	SECON D APPEA L	(S ea t No - 7)
2 5 4	41341 /2024	03.05.2 024	BLAPL- 443/20 24	BK BHOI	C.O.	COURT NO. 8	Order Dtd. 2024-05-01		(S ea t No - 7)
2 5 5	41342 /2024	03.05.2 024	SA- 377/19 97	L.D. SAHU	C.O.	COURT NO. 21	Order Dtd. 2024-07-12	SECON D APPEA L	(S ea t No - 7)
2 5	41343 /2024	03.05.2 024	BLAPL- 3945/2	RK DEHURA	C.O.	COURT NO.	Order Dtd. 2024-05-01		(S ea



6			024			21			t No - 7)
2 5 7	41345 /2024	03.05.2 024	BLAPL- 3963/2 024	DK MALLICK	C.O.	COURT NO. 21	Order Dtd. 2024-05-01		(S ea t No - 7)
2 5 8	41346 /2024	03.05.2 024	LAA- 48/202 2	M/S.NIRANJAN PANDA(1),M.K.PANDA,G .SINGH,BIRENDRA KUMAR PARDHI	C.O.	COURT NO. 16	Order Dtd. 9999-12-31	FIRST APPEA L	(S ea t No - 5)
2 5 9	41347 /2024	03.05.2 024	BLAPL- 3962/2 024	J PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-05-01		(S ea t No - 5)
2 6 0	41349 /2024	03.05.2 024	RSA- 375/20 09	M.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	SECON D APPEA L	(S ea t No - 3)
2 6 1	41350 /2024	03.05.2 024	BLAPL- 3941/2 024	J PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-05-01		(S ea t No - 3)
2 6 2	41358 /2024	03.05.2 024	WP (C) - 9962/2 024	A MALLIK	C.O.	COURT NO. 16	Order Dtd. 2024-04-26	WRIT BRANC H-4	(S ea t No - 19 )
2 6 3	41359 /2024	03.05.2 024	BLAPL- 3880/2 024	B B ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-04-30		(S ea t No - 19 )
2 6 4	41360 /2024	03.05.2 024	BLAPL- 3847/2 024	B B ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-04-30		(S ea t No - )

									19)
265	41361/2024	03.05.2024	WP (C) - 336/2024	S. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	WRIT BRANCH-2	(Seat No - 50)
266	41362/2024	03.05.2024	WP (C) - 7783/2024	S. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 13)
267	41363/2024	03.05.2024	WP (C) - 7783/2024	M. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 13)
268	41364/2024	03.05.2024	WP (C) - 8106/2024	S. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	WRIT BRANCH-8	(Seat No - 42)
269	41365/2024	03.05.2024	WP (C) - 10886/2024	K.C. MAJHI	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	WRIT BRANCH-7	(Seat No - 48)
270	41367/2024	03.05.2024	WP (C) - 10293/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	WRIT BRANCH-7	(Seat No - 5)
271	41368/2024	03.05.2024	CMP- 899/2023	D NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-04-24	WRIT BRANCH-5	(Seat No - 53)
272	41369/2024	03.05.2024	WP (C) - 10724/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat

									No - 26)
273	41370/2024	03.05.2024	RPFAM-76/2024	JANMAJAYA PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 4)
274	41371/2024	03.05.2024	WP (C) - 10143/2024	K.C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No - 36)
275	41372/2024	03.05.2024	CMP-1543/2023	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-4	(Seat No - 19)
276	41373/2024	03.05.2024	WP (C) - 10291/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-7	(Seat No - 5)
277	41374/2024	03.05.2024	CMP-460/2024	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-2	(Seat No - 6)
278	41375/2024	03.05.2024	WP (C) - 7135/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-5	(Seat No - 23)
279	41376/2024	03.05.2024	CMP-216/2024	P K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-8	(Seat No - 39)
280	41377/2024	03.05.2024	WP (C) - 36757/2023	M R BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-5	(Seat No - 5)

									No - 21 )
2 8 1	41378 /2024	03.05.2 024	BLAPL- 3885/2 024	RK MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-04-30		(S ea t No - 21 )
2 8 2	41379 /2024	03.05.2 024	BLAPL- 3883/2 024	RK MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-04-30		(S ea t No - 21 )
2 8 3	41380 /2024	03.05.2 024	BLAPL- 3877/2 024	A SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-04-30		(S ea t No - 21 )
2 8 4	41381 /2024	03.05.2 024	BLAPL- 3872/2 024	SK PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-04-30		(S ea t No - 21 )
2 8 5	41382 /2024	03.05.2 024	BLAPL- 3859/2 024	SK BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-04-30		(S ea t No - 21 )
2 8 6	41383 /2024	03.05.2 024	BLAPL- 3852/2 024	BN SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-04-30		(S ea t No - 21 )
2 8 7	41384 /2024	03.05.2 024	BLAPL- 3850/2 024	BN SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-04-30		(S ea t No - 21 )

288	41386/2024	03.05.2024	CRLMC-1565/2024	PRAKASH KU. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No - 21)
289	41387/2024	03.05.2024	BLAPL-3845/2024	SK PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 5)
290	41388/2024	03.05.2024	CRLMC-1484/2024	S.C.MEKAP	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 3)
291	41389/2024	03.05.2024	CRLMC-1392/2024	ASHOK KU. RANA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 1)
292	41390/2024	03.05.2024	CRLMC-108/2024	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Seat No - 2)
293	41391/2024	03.05.2024	CRLMC-276/2024	ASHOK KU. RANA	C.O.	COURT NO. 15	Order Dtd. 2024-02-16		(Seat No - 2)
294	41392/2024	03.05.2024	CRLMC-761/2024	S. MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No - 3)
295	41393/2024	03.05.2024	CRLMC-4471/2023	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 4)
296	41394/2024	03.05.2024	CRLMC-764/2024	PRAMOD KUMAR JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No

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297	41395/2024	03.05.2024	CRLMC-757/2024	ASHOK KU SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 3)
298	41396/2024	03.05.2024	CRLMC-1199/2024	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 7)
299	41397/2024	03.05.2024	CRLMC-1064/2024	J R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 6)
300	41398/2024	03.05.2024	CRLMC-1473/2024	K.K. NATH	C.O.	COURT NO. 15	Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No - 3)
301	41399/2024	03.05.2024	CRLMC-5109/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 4)
302	41400/2024	03.05.2024	CRLMC-921/2024	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-02		(Seat No - 4)
303	41401/2024	03.05.2024	CRLREV - 117/2024	S BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL REVISION	(Seat No - 4)
304	41402/2024	03.05.2024	CRLMC-820/2024	H.S. PAIKARAY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 2)
305	41403/2024	03.05.2024	CRLA-376/2024	R K MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Seat No - 2)

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306	41404/2024	03.05.2024	CRLMC-3893/2023	M.C. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 7)
307	41405/2024	03.05.2024	CRLA-378/2024	J MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Seat No - 10)
308	41406/2024	03.05.2024	CRLMC-723/2024	P.K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 3)
309	41407/2024	03.05.2024	CRLA-348/2024	HEMANTA KUMAR ROUT	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 10)
310	41408/2024	03.05.2024	CRLMC-359/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02		(Seat No - 10)
311	41409/2024	03.05.2024	CRLMC-4155/2023	K.N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-27	CRIMINAL MISC	(Seat No - 7)
312	41410/2024	03.05.2024	CRLMC-1561/2024	J. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-05-03		(Seat No - 7)
313	41411/2024	03.05.2024	CRLMC-701/2024	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No

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314	41412/2024	03.05.2024	CRLA-380/2024	P K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Seat No - 10)
315	41413/2024	03.05.2024	CRLMC-1271/2024	T N CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 5)
316	41414/2024	03.05.2024	CRLMC-1271/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 5)
317	41415/2024	03.05.2024	CRLMC-4305/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 2)
318	41416/2024	03.05.2024	CRLMC-192/2020	N D TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(Seat No - 1)
319	41417/2024	03.05.2024	CRLMC-192/2020	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(Seat No - 1)
320	41418/2024	03.05.2024	BLAPL-1776/2024	AVIRAM PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No - 1)
321	41419/2024	03.05.2024	ABLAPL-3055/2024	A PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No - 1)
322	41420/2024	03.05.2024	TRP (C) -	SK BEHERA	C.O.	COURT NO.	Order Dtd. 2024-05-03	M.J.C .	(Seat No - 1)



2			116/2024			11			t No - 6)
3 2 3	41421/2024	03.05.2024	TRPCRL - 24/2024	B.P. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-04	BAIL-1	(Seat No - 3)
3 2 4	41422/2024	03.05.2024	TRP (C) - 41/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-05-02	M.J.C.	(Seat No - 6)
3 2 5	41423/2024	03.05.2024	WP (C) - 19854/2022	PRADEEP KUMAR PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-01	WRIT BRANCH-8	(Seat No - 42)
3 2 6	41424/2024	03.05.2024	WP (C) - 30762/2011	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No - 12)
3 2 7	41425/2024	03.05.2024	RSA-156/2023	A. PATTJOSHI	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	SECOND APPEAL	(Seat No - 5)
3 2 8	41426/2024	03.05.2024	RSA-395/2016	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-08	SECOND APPEAL	(Seat No - 1)
3 2 9	41427/2024	03.05.2024	TRP (C) - 388/2023	P.K. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-06-27	M.J.C.	(Seat No - 6)
3 3 0	41428/2024	03.05.2024	CRLMA-62/2024	R.R.DAS	C.O.	COURT NO. 3	Order Dtd. 2024-05-01	BAIL-1	(Seat No -

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331	41429/2024	03.05.2024	BLAPL-14713/2023	S.D. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 8)
332	41430/2024	03.05.2024	BLAPL-14713/2023	N.K. SATAPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 8)
333	41431/2024	03.05.2024	BLAPL-14713/2023	N.K. SATAPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 8)
334	41432/2024	03.05.2024	ABLAPL - 14643/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-13	BAIL-1	(Seat No - 5)
335	41433/2024	03.05.2024	TRP (C) - 54/2024	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	M.J.C.	(Seat No - 6)
336	41434/2024	03.05.2024	WP (C) - 8754/2024	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05-01	WRIT BRANC H-7	(Seat No - 10)
337	41435/2024	03.05.2024	BLAPL-12398/2023	S MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 2)
338	41437/2024	03.05.2024	WP (C) - 19080/2016	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-25	WRIT BRANC H-4	(Seat No - 46)
333	41438/2024	03.05.2024	ABLAPL -	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-02	BAIL-1	(Seat

9			7541/2018						t No - 1)
3 4 0	41439 /2024	03.05.2 024	WP (C) - 42539/ 2023	NIRANJAN PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No - 25 )
3 4 1	41440 /2024	03.05.2 024	WP (C) - 1186/2 024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 34 )
3 4 2	41442 /2024	03.05.2 024	BLAPL- 12814/ 2023	AMIYA KUMAR MOHANTY (A)	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 12 )
3 4 3	41443 /2024	03.05.2 024	CRLA- 522/20 23	P K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-05-01	CRIMI NAL APPEA L	(S ea t No - 9)
3 4 4	41445 /2024	03.05.2 024	BLAPL- 14071/ 2023	S. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-05-01	BAIL- 2	(S ea t No - 12 )
3 4 5	41446 /2024	03.05.2 024	RSA- 151/20 20	BIKRAM BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-05-01	SECON D APPEA L	(S ea t No - 6)
3 4 6	41447 /2024	03.05.2 024	BLAPL- 11723/ 2023	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-05-02	BAIL- 1	(S ea t No - 5)
3 4 7	41448 /2024	03.05.2 024	CRLA- 83/202 2	JYOTIRANJAN SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-05-01	CRIMI NAL APPEA	(S ea t

								L	No-7)
348	41449/2024	03.05.2024	WA-3146/2023	P.N. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-05-01	WRIT APPEAL	(Seat No-4)
349	41450/2024	03.05.2024	CRLA-1008/2023	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-05-02	CRIMINAL APPEAL	(Seat No-9)
350	41451/2024	03.05.2024	CRLA-338/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-02	CRIMINAL APPEAL	(Seat No-10)
351	41452/2024	03.05.2024	CRLA-389/2024	B R BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-09-24	CRIMINAL APPEAL	(Seat No-10)
352	41453/2024	03.05.2024	WA-3140/2023	P.N. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT APPEAL	(Seat No-4)
353	41455/2024	03.05.2024	ABLAPL-3565/2022	K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-02	BAIL-2	(Seat No-7)
354	41456/2024	03.05.2024	WA-3138/2023	P.N. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT APPEAL	(Seat No-4)
355	41457/2024	03.05.2024	ABLAPL-5101/2020	D K BAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No-9)

3 5 6	41458 /2024	03.05.2 024	WA- 873/20 24	L. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT		WRIT APPEA L	(S ea t No - 2)
3 5 7	41459 /2024	03.05.2 024	WP (C) - 25751/ 2020	P BASTIA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
3 5 8	41461 /2024	03.05.2 024	WP (C) - 25751/ 2020	K N TRIPATHY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
3 5 9	41462 /2024	03.05.2 024	WP (C) - 9655/2 024	H K MOHANTA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
3 6 0	41463 /2024	03.05.2 024	CRLA- 536/20 15	N. SAHOO	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 5)
3 6 1	41464 /2024	03.05.2 024	CONTC- 2818/2 024	DILLIP RAY	C.O.	COURT NO. 10	Order Dtd. 2024-05-02		(S ea t No - 5)
3 6 2	41465 /2024	03.05.2 024	WP (C) - 10707/ 2024	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
3 6 3	41466 /2024	03.05.2 024	RVWPET - 281/20 23	M.R. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-16	CIVIL REVIS ION	(S ea t No - 1)
3	41467	03.05.2	WP (C) -	P K DASH	C.O.	CHIEF	Order Dtd.	WRIT	(S

64	/2024	024	30615/2021			JUSTICE'S COURT	2024-05-02	BRANCH (DIVISION BENCH-1)	eat No-103)
365	41468/2024	03.05.2024	BLAPL-13287/2023	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01	BAIL-2	(Seat No-9)
366	41469/2024	03.05.2024	BLAPL-3361/2024	AK BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01		(Seat No-9)
367	41470/2024	03.05.2024	CONTC-3315/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02		(Seat No-9)
368	41471/2024	03.05.2024	BLAPL-3898/2024	RK MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01	BAIL-1	(Seat No-5)
369	41472/2024	03.05.2024	BLAPL-3905/2024	BK PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01		(Seat No-5)
370	41473/2024	03.05.2024	CONTC-3317/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02		(Seat No-5)
371	41474/2024	03.05.2024	BLAPL-3907/2024	J PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01		(Seat No-5)
372	41475/2024	03.05.2024	CONTC-3319/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02		(Seat No-

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373	41477/2024	03.05.2024	BLAPL-3911/2024	PC DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01		(Seat No - 5)
374	41478/2024	03.05.2024	CONTC-3344/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02	CONTE MPT	(Seat No - 2)
375	41479/2024	03.05.2024	BLAPL-2375/2024	M MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01		(Seat No - 2)
376	41480/2024	03.05.2024	CONTC-3345/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02		(Seat No - 2)
377	41482/2024	03.05.2024	CONTC-3346/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02	CONTE MPT	(Seat No - 7)
378	41483/2024	03.05.2024	CONTC-3321/2024	R.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02		(Seat No - 7)
379	41485/2024	03.05.2024	BLAPL-2624/2024	LD SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01		(Seat No - 7)
380	41487/2024	03.05.2024	WP (C) - 10439/2024	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02	WRIT BRANC H-1	(Seat No - 2)
381	41488/2024	03.05.2024	WP (C) - 10459/2024	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02	WRIT BRANC H-1	(Seat No - 2)

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382	41489/2024	03.05.2024	WP (C) - 10461/2024	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02	WRIT BRANCH-1	(Seat No - 2)
383	41491/2024	03.05.2024	CONTC-3093/2024	S.K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-30		(Seat No - 2)
384	41493/2024	03.05.2024	WP (C) - 25380/2022	S.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 12)
385	41495/2024	03.05.2024	WP (C) - 9588/2024	S.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-02	WRIT BRANCH-8	(Seat No - 29)
386	41497/2024	03.05.2024	WP (C) - 10599/2024	R.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No - 12)
387	41499/2024	03.05.2024	WP (C) - 16704/2017	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 30)
388	41500/2024	03.05.2024	FAO-361/2023	BISUDHANANDA MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	MISC. APPEAL SEC.	(Seat No - 9)
389	41502/2024	03.05.2024	WP (C) - 1424/2017	R.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No - )



									42)
390	41504/2024	03.05.2024	LAA-29/2019	S.P. SAHOO	C.O.	DR (J)	Order Dtd. 2024-06-24	FIRST APPEAL	(Seat No - 5)
391	41505/2024	03.05.2024	WP (C) - 10741/2024	B P TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 26)
392	41506/2024	03.05.2024	WP (C) - 10769/2024	SOURAVA CH. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 26)
393	41507/2024	03.05.2024	LAA-35/2021	ASC, MR.ASHOK KUMAR PARIJA (AG),M/S GAYADHAR SINGH, M.MOHANTY, N.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	FIRST APPEAL	(Seat No - 6)
394	41509/2024	03.05.2024	WP (C) - 10760/2024	SOURAVA CH. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 26)
395	41510/2024	03.05.2024	WP (C) - 20102/2016	R.R.DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-19	WRIT BRANCH-7	(Seat No - 48)
396	41511/2024	03.05.2024	WP (C) - 10777/2024	D NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 26)
397	41513/2024	03.05.2024	WP (C) - 2969/2012	S P SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANCH-8	(Seat No

									-43)
398	41514/2024	03.05.2024	CONTC-6089/2022	MALLICK BEBRAT SMRUTIRANJAN	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	CONTE MPT	(Seat No - 6)
399	41515/2024	03.05.2024	WP (C) - 16424/2016	A. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-04-19	WRIT BRANC H-7	(Seat No - 18)
400	41517/2024	03.05.2024	WP (C) - 9996/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANC H-4	(Seat No - 19)
401	41518/2024	03.05.2024	WP (C) - 9994/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANC H-4	(Seat No - 19)
402	41519/2024	03.05.2024	WP (C) - 20306/2015	P.C. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-19	WRIT BRANC H-4	(Seat No - 46)
403	41520/2024	03.05.2024	WP (C) - 9953/2024	N K ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANC H-4	(Seat No - 19)
404	41521/2024	03.05.2024	WP (C) - 11506/2015	S.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-19	WRIT BRANC H-2	(Seat No - 34)
40	41524/2024	03.05.2024	WP (C) - 4232/2	D. GOCHAYAT	C.O.	COURT NO. 7	Order Dtd. 2024-04-19	WRIT BRANC	(S ea

5			018					H-5	t No - 20 )
4 0 6	41525 /2024	03.05.2 024	WP (C) - 9668/2 024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 1 )
4 0 7	41526 /2024	03.05.2 024	WP (C) - 4232/2 018	K. NISHA	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANC H-5	(S ea t No - 20 )
4 0 8	41527 /2024	03.05.2 024	WP (C) - 9514/2 024	S C DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 29 )
4 0 9	41529 /2024	03.05.2 024	WP (C) - 9547/2 024	S C DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 29 )
4 1 0	41531 /2024	03.05.2 024	WP (C) - 9212/2 024	J R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-4	(S ea t No - 38 )
4 1 1	41534 /2024	03.05.2 024	WP (C) - 8542/2 024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 47 )
4 1 2	41535 /2024	03.05.2 024	WP (C) - 8887/2 017	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANC H-3	(S ea t No - 28 )

4 1 3	41538 /2024	03.05.2 024	WP (C) - 8887/2 017	S.CH. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANC H-3	(S ea t No - 28 )
4 1 4	41539 /2024	03.05.2 024	WP (C) - 2459/2 024	SAPAN KUMAR PAL	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 40 )
4 1 5	41540 /2024	03.05.2 024	WP (C) - 11476/ 2023	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
4 1 6	41543 /2024	03.05.2 024	WP (C) - 7866/2 024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-4	(S ea t No - 46 )
4 1 7	41544 /2024	03.05.2 024	WP (C) - 17510/ 2019	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANC H-2	(S ea t No - 45 )
4 1 8	41547 /2024	03.05.2 024	WP (C) - 7774/2 016	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANC H-6	(S ea t No - 35 )
4 1 9	41548 /2024	03.05.2 024	WP (C) - 9094/2 024	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 45 )
4 2 0	41549 /2024	03.05.2 024	WP (C) - 14545/ 2015	S.P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANC H-4	(S ea t No - No )

									-46)
421	41551/2024	03.05.2024	WP (C) - 10378/2024	KSHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANCH-8	(Seat No - 39)
422	41552/2024	03.05.2024	WP (C) - 10429/2024	P BASTIA	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANCH-1	(Seat No - 2)
423	41553/2024	03.05.2024	WP (C) - 10284/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANCH-7	(Seat No - 5)
424	41555/2024	03.05.2024	CRLREV - 136/2024	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 4)
425	41556/2024	03.05.2024	WP (C) - 10288/2024	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANCH-7	(Seat No - 5)
426	41557/2024	03.05.2024	WP (C) - 10313/2024	P N NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANCH-8	(Seat No - 39)
427	41558/2024	03.05.2024	WP (C) - 10125/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 36)
428	41559/2024	03.05.2024	WP (C) - 9977/2024	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANCH-4	(Seat No - )

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4 2 9	41560 /2024	03.05.2 024	WP (C) - 10339/ 2024	S SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	WRIT BRANC H-8	(S ea t No - 39 )
4 3 0	41561 /2024	03.05.2 024	WP (C) - 10199/ 2024	R K SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No - 36 )
4 3 1	41562 /2024	03.05.2 024	WP (C) - 3479/2 018	M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
4 3 2	41563 /2024	03.05.2 024	WP (C) - 10195/ 2024	R K SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No - 36 )
4 3 3	41565 /2024	03.05.2 024	WP (C) - 3479/2 018	R.CH. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
4 3 4	41566 /2024	03.05.2 024	WP (C) - 10191/ 2024	J K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No - 36 )
4 3 5	41567 /2024	03.05.2 024	WP (C) - 10225/ 2024	S MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 5)
4 3 6	41569 /2024	03.05.2 024	WP (C) - 10419/ 2024	H K DASH	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t

									No - 2)
437	41570/2024	03.05.2024	MATA-68/2021	A.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 1)
438	41571/2024	03.05.2024	MATA-129/2022	G.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	FIRST APPEAL	(Seat No - 1)
439	41572/2024	03.05.2024	WP (C) - 10729/2024	BIJAYA KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 26)
440	41573/2024	03.05.2024	WP (C) - 10578/2024	R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Seat No - 12)
441	41574/2024	03.05.2024	WP (C) - 10643/2024	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-5	(Seat No - 21)
442	41575/2024	03.05.2024	WP (C) - 10640/2024	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-5	(Seat No - 21)
443	41576/2024	03.05.2024	WP (C) - 10663/2024	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15		(Seat No - 21)
444	41577/2024	03.05.2024	WP (C) - 7692/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANCH-2	(Seat No - 21)

									No - 8)
445	41578/2024	03.05.2024	CONTC-6841/2021	S K LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	CONTE MPT	(Seat No - 4)
446	41579/2024	03.05.2024	FAO-168/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No - 9)
447	41580/2024	03.05.2024	FAO-168/2024	SATYABAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No - 9)
448	41581/2024	03.05.2024	WP (C) - 5782/2019	RASHMI RANJAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 32)
449	41582/2024	03.05.2024	FAO-763/2018	B N SAMANTARAY	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	MISC. APPEAL SEC.	(Seat No - 9)
450	41583/2024	03.05.2024	FAO-763/2018	BABITA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	MISC. APPEAL SEC.	(Seat No - 9)
451	41584/2024	03.05.2024	WP (C) - 15600/2023	S MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-05-02	WRIT BRANCH-7	(Seat No - 15)
452	41585/2024	03.05.2024	WP (C) - 34119/2023	D K NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	WRIT BRANCH-1	(Seat No - 31)



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4 5 3	41587 /2024	03.05.2 024	WP (C) - 10229/ 2024	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	WRIT BRANC H-7	(S ea t No - 5)
4 5 4	41588 /2024	03.05.2 024	WP (C) - 41812/ 2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 24 )
4 5 5	41589 /2024	03.05.2 024	FAO- 334/20 23	S P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	MISC. APPEA L SEC.	(S ea t No - 9)
4 5 6	41590 /2024	03.05.2 024	BLAPL- 1424/2 024	M MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-01		(S ea t No - 9)
4 5 7	41591 /2024	03.05.2 024	BLAPL- 2823/2 024	MR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-01		(S ea t No - 9)
4 5 8	41592 /2024	03.05.2 024	BLAPL- 1279/2 024	GR PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-01		(S ea t No - 9)
4 5 9	41593 /2024	03.05.2 024	BLAPL- 402/20 24	G JAYASINGH	C.O.	COURT NO. 8	Order Dtd. 2024-05-01		(S ea t No - 9)
4 6 0	41594 /2024	03.05.2 024	BLAPL- 2568/2 024	G JAYASINGH	C.O.	COURT NO. 8	Order Dtd. 2024-05-01		(S ea t No - 9)
4 6 1	41595 /2024	03.05.2 024	BLAPL- 4044/2 024	D ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-05-02	BAIL- 1	(S ea t

									No - 3)
4 6 2	41596 /2024	03.05.2 024	BLAPL- 1729/2 024	S BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024-05-02		(S ea t No - 3)
4 6 3	41597 /2024	03.05.2 024	ABLAPL - 10721/ 2023	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10-03	BAIL- 2	(S ea t No - 8)
4 6 4	41598 /2024	03.05.2 024	ABLAPL - 10707/ 2023	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10-03	BAIL- 2	(S ea t No - 8)
4 6 5	41599 /2024	03.05.2 024	WP (C) - 36109/ 2021	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANC H-5	(S ea t No - 22 )
4 6 6	41600 /2024	03.05.2 024	ABLAPL - 8670/2 023	P.R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-13	BAIL- 1	(S ea t No - 3)
4 6 7	41601 /2024	03.05.2 024	CRLMA- 48/202 4	B.S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	BAIL- 1	(S ea t No - 5)
4 6 8	41602 /2024	03.05.2 024	CRLMC- 298/20 18	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	CRIMI NAL MISC	(S ea t No - 3)
4 6 9	41603 /2024	03.05.2 024	CRLMC- 3961/2 022	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	CRIMI NAL MISC	(S ea t No - 2)
4	41604	03.05.2	WP (C) -	KSHIEITH	C.O.	COURT	Order Dtd.	WRIT	(S

70	/2024	024	10790/2024			NO. 2 OLD	2024-05-02	BRANC H-6	ea t No - 26 )
471	41605 /2024	03.05.2 024	WP (C) - 5708/2 024	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANC H-4	(S ea t No - 17 )
472	41606 /2024	03.05.2 024	WP (C) - 851/20 24	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 44 )
473	41607 /2024	03.05.2 024	WP (C) - 10779/ 2024	SHASHIBHUSAN BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No - 26 )
474	41608 /2024	03.05.2 024	WP (C) - 32374/ 2022	NIRANJAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 28 )
475	41609 /2024	03.05.2 024	WP (C) - 10763/ 2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANC H-6	(S ea t No - 26 )
476	41610 /2024	03.05.2 024	CRLMC- 1578/2 024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(S ea t No - 26 )
477	41611 /2024	03.05.2 024	CRLMC- 1592/2 024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t No - )

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478	41612/2024	03.05.2024	CRLMC-1465/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No - 3)
479	41613/2024	03.05.2024	CRLMC-1632/2024	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02		(Seat No - 3)
480	41614/2024	03.05.2024	CRLMC-1921/2022	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 24	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 4)
481	41616/2024	03.05.2024	CRLMC-3529/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 10	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 6)
482	41617/2024	03.05.2024	ABLAPL - 4012/2024	AMLAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-01		(Seat No - 6)
483	41618/2024	03.05.2024	CRLMC-1159/2023	L. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 3)
484	41619/2024	03.05.2024	CRLMC-1160/2023	L. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 3)
485	41620/2024	03.05.2024	CRLMC-675/2024	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No - 1)
486	41622/2024	03.05.2024	CRLMC-1571/2024	C.R. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-05-02		(Seat No - 6)

									No - 1)
487	41624/2024	03.05.2024	CRLMC-1490/2024	M.N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 3)
488	41626/2024	03.05.2024	CRLMC-1489/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 3)
489	41629/2024	03.05.2024	CRLMC-1601/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-02		(Seat No - 3)
490	41630/2024	03.05.2024	CRLMC-890/2024	S.R. PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 2)
491	41632/2024	03.05.2024	CRLMC-1384/2024	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 1)
492	41633/2024	03.05.2024	CRLMC-1377/2024	A.K. RANA	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 1)
493	41634/2024	03.05.2024	CRLMC-4423/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 4)
494	41635/2024	03.05.2024	CRLMC-1164/2024	S. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 7)
499	41636/2024	03.05.2024	CRLMC-861/20	H.K. PATRA	C.O.	COURT NO.	Order Dtd. 2024-05-01	CRIMINAL	(Seat

5			24			15		MISC	t No - 2)
4 9 6	41637 /2024	03.05.2 024	CRLMC- 1470/2 024	D.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 3)
4 9 7	41638 /2024	03.05.2 024	CRLMC- 1053/2 024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMI NAL MISC	(S ea t No - 6)
4 9 8	41639 /2024	03.05.2 024	BLAPL- 3874/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-30		(S ea t No - 6)
4 9 9	41640 /2024	03.05.2 024	CRLMC- 1095/2 024	P.K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMI NAL MISC	(S ea t No - 6)
5 0 0	41641 /2024	03.05.2 024	CRLMC- 1365/2 024	Y. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMI NAL MISC	(S ea t No - 1)
5 0 1	41642 /2024	03.05.2 024	CRLMC- 4320/2 023	P.S.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMI NAL MISC	(S ea t No - 2)
5 0 2	41643 /2024	03.05.2 024	CRLMC- 1359/2 024	B.B. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMI NAL MISC	(S ea t No - 1)
5 0 3	41644 /2024	03.05.2 024	CRLMC- 1358/2 024	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMI NAL MISC	(S ea t No - 1)
5	41645	03.05.2	CRLMC-	S. MOHANTY	C.O.	COURT	Order Dtd.	CRIMI	(S

04	/2024	024	1338/2024			NO. 15	2024-05-02	NAL MISC	eat No - 1)
505	41646/2024	03.05.2024	CRLMC-2531/2023	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-17	CRIMINAL MISC	(Seat No - 4)
506	41647/2024	03.05.2024	CRLA-300/2024	P.K.DASH	C.O.	COURT NO. 11	Judgement Dtd. 2024-05-01	CRIMINAL APPEAL	(Seat No - 10)
507	41648/2024	03.05.2024	CRLMC-5440/2023	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2024-05-17	CRIMINAL MISC	(Seat No - 7)
508	41649/2024	03.05.2024	ABLAPL - 4061/2024	KP MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-01		(Seat No - 7)
509	41650/2024	03.05.2024	CRLMC-96/2023	S. SATYARAPU	C.O.	COURT NO. 10	Order Dtd. 2023-01-30	CRIMINAL MISC	(Seat No - 1)
510	41651/2024	03.05.2024	WP (C) - 22008/2023	D. PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2023-07-27	WRIT BRANCH-4	(Seat No - 17)
511	41652/2024	03.05.2024	ABLAPL - 2881/2024	R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No - 17)
512	41653/2024	03.05.2024	ABLAPL - 4048/2	L MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat

			024						No-4)
513	41654/2024	03.05.2024	ABLAPL - 4005/2024	AK BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-2	(Seat No-12)
514	41655/2024	03.05.2024	WP (C) - 11151/2024	S.S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-05-03	WRIT BRANCH-2	(Seat No-7)
515	41656/2024	03.05.2024	ABLAPL - 2081/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Seat No-7)
516	41657/2024	03.05.2024	ABLAPL - 4009/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-7)
517	41658/2024	03.05.2024	ABLAPL - 4051/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-2	(Seat No-10)
518	41659/2024	03.05.2024	ABLAPL - 4058/2024	S. S. PASAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-05-01		(Seat No-10)
519	41660/2024	03.05.2024	ABLAPL - 4027/2024	S DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No-6)
520	41661/2024	03.05.2024	BLAPL-3983/2024	A TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-2	(Seat No-



									12)
521	41662/2024	03.05.2024	BLAPL-5819/2023	J.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 10)
522	41066/2024	03.05.2024	ABLAPL - 4086/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-05-02	BAIL-1	(Seat No - 3)
523	41067/2024	03.05.2024	ABLAPL - 3926/2019	BISWAJIT DAS	GENERAL		F.i.r	CRIMINAL MISC	(Seat No - 14)
524	41069/2024	03.05.2024	CMP-343/2024	RAJU KUMAR SATAPATHY	GENERAL		Entire Brief	WRIT BRANCH-1	(Seat No - 30)
525	41070/2024	03.05.2024	RVWPET (RPC) - 1223/2015	MURALIDHAR BISWAL	GENERAL		Entire Brief	OA Branch	(Seat No - 1)
526	41071/2024	03.05.2024	WPC (OA C) - 2941/1998	MURALIDHAR BISWAL	GENERAL		Entire Brief	OA Branch	(Seat No - 1)
527	41073/2024	03.05.2024	ELPET-14/2019	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2020-03-20	M.J.C.	(Seat No - 4)
528	41086/2024	03.05.2024	WP (C) - 2136/2014	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures		(Seat No - 4)

529	41089/2024	03.05.2024	ABLAPL - 4036/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-05-01		(Seat No - 4)
530	41203/2024	03.05.2024	CRLMC-1489/2024	SURENDRA BEHERA	GENERAL		Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 3)
531	41206/2024	03.05.2024	WP (C) - 66/2014	SURYA NARAYAN BEHERA	GENERAL		Order Dtd. 2014-01-10		(Seat No - 3)
532	41207/2024	03.05.2024	CRLMC-4283/2023	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 1)
533	41366/2024	03.05.2024	WP (C) - 7943/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH-5	(Seat No - 20)
534	41385/2024	03.05.2024	ABLAPL - 3144/2024	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2024-05-02	BAIL-1	(Seat No - 6)
535	41436/2024	03.05.2024	ABLAPL - 3897/2024	SRIKANT MOHAPATRA	GENERAL		Order Dtd. 2024-04-29	BAIL-2	(Seat No - 10)
536	41441/2024	03.05.2024	ABLAPL - 2855/2024	SUDEEP KUMAR BOSE	GENERAL		Order Dtd. 2024-05-03		(Seat No - 10)
53	41444/2024	03.05.2024	WP (C) - 10500/	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH	(Seat No - 10)

7			2024					H-1	t No - 2)
5 3 8	41530 /2024	03.05.2 024	WA- 1713/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT APPEA L	(S ea t No - 7)
5 3 9	41532 /2024	03.05.2 024	WA- 1462/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-02	WRIT APPEA L	(S ea t No - 1)
5 4 0	41536 /2024	03.05.2 024	WA- 1281/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-02	WRIT APPEA L	(S ea t No - 5)
5 4 1	41537 /2024	03.05.2 024	WA- 1793/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT APPEA L	(S ea t No - 7)
5 4 2	41541 /2024	03.05.2 024	WA- 2751/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-01	WRIT APPEA L	(S ea t No - 1)
5 4 3	41545 /2024	03.05.2 024	WA- 2837/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-01		(S ea t No - 1)
5 4 4	41062 /2024	03.05.2 024	MATA- 12/202 2	INDIRA SUBHADARSHINI DAS	GENE RAL		AffidavitCo mpromise Petition,	FIRST APPEA L	(S ea t No - 5)
5 4 5	41063 /2024	03.05.2 024	CRLMC- 2064/2 010	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2023-03-24	CRIMI NAL MISC	(S ea t No - 4)
5	41064	03.05.2	CRLMC-	SIBA PRASAD SAHOO	GENE		Order Dtd.	CRIMI	(S

46	/2024	024	2065/2010		RAL		2023-03-24	NAL MISC	eat No - 4)
547	41068/2024	03.05.2024	WP (C) - 25368/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
548	41072/2024	03.05.2024	WP (C) - 25371/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
549	41074/2024	03.05.2024	WP (C) - 24544/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
550	41075/2024	03.05.2024	WP (C) - 24543/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
551	41077/2024	03.05.2024	WP (C) - 24542/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
552	41078/2024	03.05.2024	WP (C) - 25376/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
553	41119/2024	03.05.2024	ABLAPL - 3941/2024	M. R. BARIK	GENERAL		Order Dtd. 2024-04-30		(Seat No - 12)

									1)
554	41175/2024	03.05.2024	WP (C) - 15009/2007	H K MOHANTA	GENERAL		Order Dtd. 2016-11-17		(Seat No - 121)
555	41263/2024	03.05.2024	CMP-1419/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH-3	(Seat No - 13)
556	41333/2024	03.05.2024	WP (C) - 10112/2024	G SUNDARA	GENERAL		PetitionAnnexure,	WRIT BRANCH-6	(Seat No - 36)
557	41334/2024	03.05.2024	CONTC-3038/2023	P K SAHOO	GENERAL		Affidavit	CONTE MPT	(Seat No - 5)
558	41337/2024	03.05.2024	WPCRL-109/2021	D SAMAL	GENERAL		Order Dtd. 2023-07-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
559	41339/2024	03.05.2024	WP (C) - 6115/2024	B BEHERA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-1	(Seat No - 31)
560	41344/2024	03.05.2024	WP (C) - 32178/2023	P K SAHOO	GENERAL		Order Dtd. 2023-11-15Petition, Annexure,	WRIT BRANCH-3	(Seat No - 13)
561	41348/2024	03.05.2024	RSA-463/2005	J K MISHRA	GENERAL		Order Dtd. 2024-01-31	SECOND APPEAL	(Seat No

									-3)
562	41351/2024	03.05.2024	ABLAPL - 5506/2023	A K MISHRA	GENERAL		Order Dtd. 2023-06-28	BAIL-2	(Seat No - 11)
563	41352/2024	03.05.2024	ABLAPL - 1963/2024	M DAS	GENERAL		Order Dtd. 2024-04-15		(Seat No - 11)
564	41353/2024	03.05.2024	WPC (OA) - 1236/2017	S K BISWAL	GENERAL		Order Dtd. 2024-01-22	OA Branch	(Seat No - 1)
565	41354/2024	03.05.2024	WPC (OA) - 2941/1998	UC MOHANTY	GENERAL		Order Dtd. 2022-10-18 Petition, Annexure,	OA Branch	(Seat No - 1)
566	41355/2024	03.05.2024	CRLMC-1481/2018	S. PATTANAIAK	GENERAL		Order Dtd. 2018-05-17		(Seat No - 1)
567	41356/2024	03.05.2024	RVWPET (RPC) - 1223/2015	K C MS	GENERAL		Order Dtd. 2022-08-16 Petition, Annexure,	OA Branch	(Seat No - 1)
568	41357/2024	03.05.2024	CRMC-3241/1998	M R SAHOO	GENERAL		Order Dtd. 2002-02-12		(Seat No - 1)
569	41454/2024	03.05.2024	ABLAPL - 19754/2019	RABIN BISWAL	GENERAL		Order Dtd. 2021-11-26	BAIL-1	(Seat No - 3)
5	41460	03.05.2	WP (C) -	L K NAYAK	GENE		Order Dtd.	WRIT	(S

70	/2024	024	25751/2020		RAL		2024-04-22	BRANCH (DIVISION BENCH-2)	eat No-116)
571	41476/2024	03.05.2024	WP (C) - 11759/2011	N N MOHAPATRA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-2	(Seat No-45)
572	41481/2024	03.05.2024	WP (C) - 9108/2024	N N MOHAPATRA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
573	41484/2024	03.05.2024	WP (C) - 15760/2017	N N MOHAPATRA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-8	(Seat No-40)
574	41486/2024	03.05.2024	WP (C) - 12915/2021	N N MOHAPATRA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
575	41490/2024	03.05.2024	WP (C) - 2098/2024	B N PANDA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No-12)
576	41492/2024	03.05.2024	WP (C) - 22184/2013	H DAS	GENERAL		PetitionAnnexure,	WRIT BRANCH-5	(Seat No-21)
577	41494/2024	03.05.2024	WP (C) - 35901/2020	M K SWAIN	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-1	(Seat No-

									1)
578	41496/2024	03.05.2024	WP (C) - 10296/2024	S C DAS	GENERAL		PetitionAnnexure,	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
579	41498/2024	03.05.2024	WP (C) - 5969/2020	S S BISWAL	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 3)
580	41501/2024	03.05.2024	WP (C) - 8204/2024	P K DASH	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 9)
581	41503/2024	03.05.2024	WP (C) - 17540/2013	N K ROUT	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-6	(Seat No - 26)
582	41508/2024	03.05.2024	WP (C) - 10406/2020	B PANIGRAHI	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
583	41512/2024	03.05.2024	RSA- 176/2005	H K MOHANTA	GENERAL		Order Dtd. 2019-10-01	SECOND APPEAL	(Seat No - 4)
584	41516/2024	03.05.2024	RSA- 234/2022	P K SWAIN	GENERAL		Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No - 1)
585	41522/2024	03.05.2024	ABLAPL - 7805/2023	M K PANI	GENERAL		Order Dtd. 2023-09-04	BAIL-2	(Seat No - 11)



586	41523/2024	03.05.2024	CRLMP-787/2022	A PATTANAİK	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-8	(Seat No-29)
587	41528/2024	03.05.2024	CRLMP-787/2022	A PATTANAİK	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-8	(Seat No-29)
588	41533/2024	03.05.2024	CRLMC-1266/2023	P K DEO	GENERAL		Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No-1)
589	41542/2024	03.05.2024	CRLMC-1267/2023	P K DEO	GENERAL		Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No-1)
590	41546/2024	03.05.2024	MACA-125/2014	A K BARIK	GENERAL		Order Dtd. 2022-09-07	MISC. APPEAL SEC.	(Seat No-1)
591	41550/2024	03.05.2024	CMP-1424/2023	B N MUDULI	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-13)
592	41554/2024	03.05.2024	CMP-368/2016	B SWAIN	GENERAL		PetitionFinal Order,		(Seat No-13)
593	41564/2024	03.05.2024	SA-255/1989	K BEHERA	GENERAL		Order Dtd. 2023-11-24	SECOND APPEAL	(Seat No-3)
5	41568	03.05.2024	CMP-	S N SHARMA	GENERAL		Order Dtd.	WRIT	(S

94	/2024	024	422/2023		RAL		2023-08-07	BRANCH-1	eat No - 4)
595	41586/2024	03.05.2024	ABLAPL - 12134/2019	JADUNATH PRADHAN	GENERAL		Order Dtd. 2021-08-19	BAIL-2	(Seat No - 16)
596	41615/2024	03.05.2024	CONTC-1143/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-22		(Seat No - 16)
597	41621/2024	03.05.2024	CONTC-5312/2023	G C JENA	GENERAL		Order Dtd. 2024-04-26	CONTE MPT	(Seat No - 2)
598	41623/2024	03.05.2024	CMP-350/2024	S P SAMANTA	GENERAL		PetitionAnnexure,	WRIT BRANCH-1	(Seat No - 30)
599	41625/2024	03.05.2024	WP (C) - 9675/2024	B BEHERA	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-1	(Seat No - 1)
600	41627/2024	03.05.2024	WP (C) - 20552/2011	B K BEHERA	GENERAL		Order Dtd. 2012-01-30		(Seat No - 1)
601	41628/2024	03.05.2024	ABLAPL - 4551/2022	C RANA	GENERAL		Order Dtd. 2022-05-20	BAIL-2	(Seat No - 12)
60	41631/2024	03.05.2024	ABLAPL -	P R MISHRA	GENERAL		Order Dtd. 2024-04-22		(Seat

2			3541/2 024						t No - 12 )
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